

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: July 28, 2016

No. 1346 / Admin. (Services)/2016

Sri **Radhye Shyam Yadava**, Principal Judge, Family Court, Jaunpur to be Officer on Special Duty, Shamli.

No. 1347 / Admin. (Services)/2016

Sri **Mohd. Aslam**, Additional District & Sessions Judge, Varanasi to be District & Sessions Judge, Ballia vice Sri Chandra Has Ram.

No. 1348 / Admin. (Services)/2016

Sri **Chandra Has Ram**, District & Sessions Judge, Ballia to District & Sessions Judge, Meerut vice Sri Ram Krishna Gautam.

No. 1349 / Admin. (Services)/2016

Sri **Ram Krishna Gautam**, District & Sessions Judge, Meerut to be District & Sessions Judge, Moradabad.

No. 1350 / Admin. (Services)/2016

Sri **Prem Kumar Singh**, Additional District & Sessions Judge, Sultanpur to be District & Sessions Judge, Firozabad.

No. 1351 / Admin. (Services)/2016

Sri **Krishna Kant Pandey**, Additional District & Sessions Judge, Varanasi, to be District & Sessions Judge, Deoria vice Sri Raja Ram Saroj.

No. 1352 / Admin. (Services)/2016

Sri **Raja Ram Saroj**, District & Sessions Judge, Deoria to be District & Sessions Judge, Bareilly.

No. 1353 / Admin. (Services)/2016

Sri **Anil Kumar Gupta**, Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat to be Chairman, Admin. Tribunal-III & Member, Admin. Tribunal-I, Lucknow vice Sri Dilip Singh Yadav.

No. 1354 / Admin. (Services)/2016

Sri **Dilip Singh Yadav**, Chairman, Admin. Tribunal-III & Member, Admin. Tribunal-I, Lucknow to be District & Sessions Judge, Kaushambi.

No. 1355 / Admin. (Services)/2016

Sri **Piyush Chandra Srivastava**, Special Secretary & Additional L.R., Government of U.P., Lucknow, to be District & Sessions Judge, Mahoba.

No. 1356 / Admin. (Services)/2016

Sri **Shashi Mauli Tiwari**, Additional District & Sessions Judge, Chitrakoot to be Member, Admin. Tribunal-II & III, Lucknow vice Smt. Prem Kala Singh.

No. 1357 / Admin. (Services)/2016

Smt. **Prem Kala Singh**, Member, Admin. Tribunal-II & III, Lucknow to be District & Sessions Judge, Bahraich.

BY ORDER OF THE COURT,

Sd/-
(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL

No. 364 / Admin. (Services)/2016, Dated: Allahabad: July 28, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve Sri Piyush Chandra Srivastava, Special Secretary & Addl. L.R. (Judicial), Government of U.P., Lucknow from his present post so as to enable him to take over his new posting.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new postings w.e.f. 01.08.2016.

8. S/Sri
 - i Dilip Singh Yadav, Chairman, Admin. Tribunal-III & Member, Admin. Tribunal-I, Lucknow.
 - ii Ram Krishna Gautam, District & Sessions Judge, Meerut.
 - iii Chandra Has Ram, District & Sessions Judge, Ballia.
 - iv Raja Ram Saroj, District & Sessions Judge, Deoria.
 - v Radhey Shyam Yadava, Principal Judge, Family Court, Jaunpur.
 - vi Smt. Prem Kala Singh, Member, Admin. Tribunal-II & III, Lucknow.
 - vii Mohd. Aslam, Additional District & Sessions Judge, Varanasi.
 - viii Prem Kumar Singh, Additional District & Sessions Judge, Sultanpur.
 - ix Krishna Kant Pandey, Special Judge/ Additional District & Sessions Judge, Varanasi.
 - x Anil Kumar Gupta, Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat.
 - xi Piyush Chandra Srivastava, Special Secretary & Addl. L.R. (Judicial), Government of U.P., Lucknow.
 - xii Shashi Mauli Tiwari, Additional District & Sessions Judge, Chitrakoot

You shall hand over charge of your present post and shall proceed to take over charge of your new posting w.e.f. 01.08.2016.

The handing and taking over charge certificates may kindly be sent to the Section Officer, Admin. (Services) & Section Officer, Admin. A-2 Section, High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Registrar (Judicial) (Budget), High Court, Allahabad.
11. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
12. The Joint Registrar(Judicial) (Confidential), High Court, Allahabad.
13. The Joint Registrar (Judicial)(Inspection), High Court, Allahabad.
14. The Officer On Special Duty(Judicial) (Incharge Computers)/ Incharge Computer Centre, High Court, Allahabad.
15. The Deputy Registrar (G), High Court, Allahabad.
16. The Deputy Registrar (Budget), High Court, Allahabad.
17. The Deputy Registrar (Admin.), High Court, Allahabad
18. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
19. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
20. The Section Officer (Admin. C Section), High Court, Allahabad.
21. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
22. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
23. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-
(RAJIV SHARMA)
REGISTRAR (JUDICIAL) (SERVICES)